[Shri I. K. Gujral]

under sub-section (4) of section 25 of the Delhi Development Act, 1957.

[Placed in Library. See No. LT-1155/71]

ANNUAL REPORT OF NATIONAL BOOK
TRUST

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D.P. YADAVA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, for the year 1970-71. [Placed in Library. See No. LT-1155/71]

12.43 hrs.

MESSAGE FROM RAJA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

I am directed to inform the Lok Sabha that the Prevention of Insults to National Honour Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 12th August, 1971, has been passed by the Rajya Sabha at its sitting held on the 24th November, 1971, with the following amendment:—

Clause 2

That at page 2, lines 5-6, the words "Without exciting or attempting to excite hatred, contempt or disaffection towards the Government" be deleted.

I am, therefore, to return herewith the said Bill in accordance with the previsions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendment be communicated to this House.

PREVENTION OF INSULTS TO NATIONAL HONOUR BILL

Steel Melting Shop at

Rourkela (St.)

AS AMENDED BY RAJYA SABHA

SECRETARY: Sir, I also lay on the Table of the House the Prevention of Insults to National Honour Bill, 1971 which has been returned by Rajya Sabha with an amendment.

12.44 hrs.

STATEMENT RE. COMPLETION OF REPORTS TO THE ROOF OF STEEL MELTING SHOP OF ROURKELA STEEL PLANT

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARAMA-NGALAM); Sir, Hon. Members will recall the statement made by me in the House on...

SHRI INDRAJIT GUPTA (Alipore): It should be laid on the Table of the House and circulated to members,

SHRI S. MOHAN KUMARAMANGA-LAM: 1 have no objection.

MR. SPEAKER: You may lay on it the Table.

SHRI S. MOHAN KUMARAMANGA-LAM: Sir, I beg to lay the statement on the Table of the House.

STATEMENT

Sir, hon. Members will recall the Statement made by me in the House on 19th July 1971 regarding the collapse of a portion of the roof of the Steel Melting Shop of the Rourkela Steel Plant on the night of the 11-12th July 1971. During discussions in the House on this subject, Hon. Members had expressed their concern about the effect of this accident on steel production.

The roof collapse had brought steel production at the Plant to a standstill. A mishap unparalleled in the history of steel industry had occurred the extent of damage was considerable. About 10,000 sq. meters of the soof area had come down